

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6
PRESCOT ROAD, BOMBAY 1

R.P. NO. 60/94

in

O.A. No. 968/92

Director of Defence Estates
Ministry of Defence
Southern Command
Pune & 3 ors.

..Applicants
(Original Respondents)

v/s

P.P. Kamlanandan
L.D.C.
Office of Defence Estate Office
Bombay Circle
Colaba, Bombay.

..Respondent
(Original Applicant)

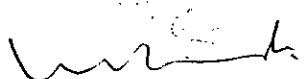
Coram: Hon. Shri Justice M.S. Deshpande, Vice Chairman

TRIBUNALS ORDER(By Circulation)
(Per: M S Deshpande, Vice Chairman)

Dated: 9.6.1994

This review petition is directed against judgment delivered in OA NO. 968 of 1992 on 1.2.1994 by which the dearness relief which was directed to be paid the dearness relief on the ignorable ^{part of} pension and the additional increment due to sterilization operation performed on the respondent.

No new points are being agitated by the review application. All the points which are being raised by the Review Petition were argued and considered and the judgment delivered on 1.2.94. There is no merit in the Review Petition and it is accordingly dismissed.


(M.S. Deshpande)
Vice Chairman